343

SHRI A. D. MANI: The Minister referred, in her reply, to the Chinese official attempting to intervene forcibly, and this is an unusual departure from diplomatic practice. I would request the Minister to let us know, apart from considerations of delicacy for the moment ' and others; what exactly took place. Did he try to beat the officials or did he try to push the officials? What is meant by forcible intervention?

SHRIMATI LAKSHMI N. MENON: I cannot sa<sub>v</sub> exactly what amlount of force was used but while we were trying to persuade the passenger that he should try and conform to the procedure laid down, the other officer tried to dissuade him from doing so.

SHRI A. B. VAJPAYEE: The hon. Prime Minister has been pleased to state that there are very few officials in the Chinese Embassy. Is it the consideration for not taking action against this particular person?

SHRI JAWAHARLAL NEHRU: We did not think it worth while in the circumstances. The hon. Member may get excited about it. It is not a big incident.

SHRI A.B. VAJPAYEE: The very. fact that the Government has sent letters to Peking show3 that it is a serious matter.

MR. CHAIRMAN: It was not a question, it was a comment. Therefore, it was not in order.

SHRI A. M. TARIQ: About the diplomatic procedure, it clearly shows that an illegal act has been indulged in by this Chinese official. Why was he not prosecuted for this illegal act?

SHRI JAWAHARLAL NEHRU: The hon. Members have gone off the rails completely. The question is whether what was done by the Chinese official there—it was undersirable: we protested; we carried on correspondence— -was important enough for us to take further action. We did not think it so.

## to Questions TEMPI\* ENTRY OF HARIJANS IN GOA

\*70. SHRI J. S. PILLAI: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government aware that Harijans in Goa are not allowed to enter temples; and
- (b) whether it is a fact that the Harijans made a representation in the matter to the Prime Minister when he visited Goa on the 23rd of May, 1963?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) and (b) Till recently Harijans were not permitted to enter temples in Goa. This fact was brought to the notice of the Prime Minister on the 23rd May, 1963 during his visit to Goa. The Untouchability (Offences) Act, 1955 has been extended to the Union territory of Goa, Daman and Diu with effect from the 26th January 1963 and the Goa Administration have issued strict instructions to ensure its imple-mention. As a result of these measures one of the two major temples in Goa was thrown open to the Harijans on August 1.

SHRI J. S. PILLAI: Apart from this temple entry, may I know whether that petition contains any other disabilities of the Harijans?

SHRIMATI LAKSHMI N. MENON: I do not follow the question.

SHRI J. S- PILLAI: Apart from the temple entry disability, may I know whether that petition contains any other disabilities that they are not allowed to take water from public wells, that they are not allowed to enter public places or some such thing?

SHRIMATI LAKSHMI N. MENON: Once the Act i<sub>s</sub> applied, all the punishments prescribed will come into force.

SHRI DEOKINANDAN NARAYAN: May I know if all the anti-disability provisions of the Indian Government

345

laws are going to be made applicable to Goa, Diu and Daman?

Oral Answers

SHRTMATI LAKSHMI N. MENON: Yes. Sir. At the moment, I do not know whether all the Acts have, been extended to them.

SHRI K. S. CHAVDA: The Scheduled Castes have not been notified in Goa up till now. Then how will this Act apply to them?

SHRTMATI LAKSHMI N. MENON: I want notice for this question.

SHRI B. K. GAIKWAD: May I know whether any case has been launched under the provisions of the Untouch-ability (Offences) Act against any persons who prohibited the Scheduled Castes from entering the temples? If *to*, what is their number?

SHRIMATI LAKSHMI N. MENON: No. Sir.

SHRI B. K. GAIKWAD; No case has been instituted under the provisions of the Act?

SHRIMATI LAKSHMI N. MENON: No, Sir.

SHRI B. K. GAIKWAD: Before the Prime Minister entered the temple, a representation was made by the Scheduled Castes that they should be allowed to enter the temple. In spite of that the Prime Minister entered the Temple. May I know whether it is not improper on the part of the Prime Minister to enter the temple keeping behind the so-called Harijans, the sons of God, who were the beloveds of Mahatma Gandhi so much?

SHRI JAWAHARLAL NEHRU: I had no idea of this convention there, not to allow the Harijans. When I was actually in the temple, I this out and I spoke to the management of the temple and they said that they would look into it. After that some talks took place between the Administration and the temple authorities. It was decided not to apply the provisions of the Untouchability (Offences) Act, as soma talks were

taking place. And subsequently, as has been stated, the temple authorities opened the temple to the Harijans on the 1st August.

to Questions

## PRIME MINISTER'S COMMUNICATION TOTHE PRIME MINISTER OF CEYLON ONS ETTLEMENT OF BORDER DISPUTE WITH CHINA

- \*71. SHRTMATI SEETA YUDHVIR: Will the PRIME MINISTER be pleased to state:
- (a) -whether he has addressed a communication to the Prime Minister "of Ceylon with regard to her further efforts to bring India and China to gether for a negotiated settlement of the border dispute; and
- (b) if go, whether any reply has been received to that communication?

THE MINISTER OF STATE IN THI MINISTRY OF EXTERNAL AFFAIRS (SHRTMATI LAKSHMI N. MENOM): (a) The last communication addressed was a letter to the Prime Minister of Ceylon dated the 9th April, 1963 reiterating India's acceptance of the Colombo Proposals in toto, and expressing the hope that China would also accept the Colombo Proposals without any reservations.

(b) No reply has been received to the communication.

श्रीमती सीता युद्धवीर : क्या मंत्राणी महोदया यह बताने की कुपा करेंगी कि इस समय हमारे बार्डर पर चीनियों की जो जोरदार तैयारियां हो रही हैं उससे यह समझना क्या ठीक होगा कि कोलम्बो प्रपोजल्स का खात्मा हो चका है ?

श्री जवाहरलाल नेहरू : ग्रभी थोडी देर बाद आपके सामने एक बयान इन बातों पर दिया जायेगा । उसमें ज्यादा तफसील से इस पर बयान है कि क्या कर रहे हैं, कोलम्बो प्रपोजल्स कहां तक खत्म हो गए, कहां तक नहीं हैं। यह एक गोल बात है--उस पर ममल नहीं होता चुनाचे नहीं है, वह जिस